

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION

Dated: Guwahati, the 1st September, 2020

NO. HC.VII-167(Pt.-VIII)/2014/3088/A#### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 2 (two) Webinars scheduled to be held on **8th September, 2020**, and **22nd September, 2020**, by the North Eastern Police Academy (NEPA), Umsaw, Meghalaya:

Webinar on " Application of Forensics in Wildlife Crime " (on 08-09-2020 from 11:00 A.M. to 12:30 P.M.)			
Sl. No.	Name and designation of the Judicial Officer	Mobile No.	E-mail ID
1	Smti Sorbani Bhattacharjee, Addl. Chief Judicial Magistrate, Nalbari	9864074355	bhattacharjeesorbani@gmail.com
2	Sri V. Vanlalhriata, Civil Judge-cum- Judicial Magistrate 1 st Class, Aizawl	7005606005	vanlalhriatavangchhia@rediffmail.com

Webinar on " Wildlife & Forest Crime " (on 22-09-2020 from 11:00 A.M. to 1:00 P.M.)			
Sl. No.	Name and designation of the Judicial Officer	Mobile No.	E-mail ID
1	Sri Sundeep Kashyap Das, Munsiff-cum-JMFC, Bokakhat	9435741679	sundeepkashyap17@gmail.com
2	Smti Anamika Barman, JMFC, Morigaon	7002809659	barman.anamika26@gmail.com

The aforementioned Officers are to participate in their respective Webinars accordingly.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/3089/A, dated 01.09.2020

Copy for information & necessary action to:

1. The Deputy Director (Indoor), North Eastern Police Academy, Umsaw, Meghalaya - 793123.
2. Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District and Sessions Judge, Nalbari / Golaghat / Morigaon. He / She is requested to inform the nominated Officer(s) accordingly.
4. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram. She is requested to inform the nominated Officer accordingly.

5. Sri V. Vanlalhriata, Civil Judge-cum-Judicial Magistrate 1st Class, Aizawl.
6. Smti. Sorbani Bhattacharjee, Addl. Chief Judicial Magistrate, Nalbari.
7. Sri Sundeep Kashyap Das, Munsiff-cum-JMFC, Bokakhat.
8. Smti Anamika Barman, JMFC, Morigaon.
9. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Kalyan R. Surana, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati.
13. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.
14. The CA to the Registrar General/Registrar (Vig./Admn.), Gauhati High Court, Guwahati.
15. Office file.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapawar
01.09.20

REGISTRAR (JUDICIAL)